

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Contempt Case (AT) No.18 of 2019

in

COMPANY APPEAL (AT) NO.75 OF 2019

In the matter of:

Old Lane India Cyprus Fund II Ltd

Applicant

Vs

Rudradev Infopark Pvt Ltd & Ors

Respondents

Mr Abhijit Sinha, Ms. Nikita Choukse Advocates for Appellant.

Mr R. Basant, Mr.Raghav Mehrotra, Advocates for Respondent.

With

COMPANY APPEAL (AT) NO.75 OF 2019

In the matter of:

Old Lane India Cyprus Fund II Ltd

Appellant

Vs

Rudradev Infopark Pvt Ltd & Ors

Respondents

Mr Abhijit Sinha, Ms. Nikita Choukse Advocates for Appellant.

Mr R. Basant, Mr.Raghav Mehrotra, Advocates for Respondent.

ORDER

13.02.2020- At the request of Learned Counsel appearing for Applicant/Appellant (in both the matters) the matter is adjourned to **3rd March,2020.**

**(Justice Venugopal M.)
Member(Judicial)**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/sr/kam